

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO.5035  
TO BE ANSWERED ON 01<sup>st</sup> APRIL, 2022**

**NEET ADMISSIONS**

**5035 SHRI MANISH TEWARI:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether the NEET cut off is as low as 20% of the maximum score which makes around 800,000 students eligible for admissions into medical colleges while there are only 83000 seats available in the country and if so, the details thereof;

(b) whether this has led to high fees in medical colleges allowing only the economically stronger students to get admissions;

(c) if so, the details of the average yearly fees of private medical colleges since 2002;

(d) whether there is also disparity amongst States/UTs in distribution of medical seats with Punjab having only 1.8% of total seats available as opposed to 13% in Karnataka, if so, the reasons therefor;

(e) whether the doctor patient ratio in the country is 1:1450, much lower than the WHO recommended 1:1000 and if so, the details thereof; and

(f) steps taken by the Government to increase the number of medical seats and colleges in the country, State/UT-wise?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(DR. BHARATI PRAVIN PAWAR)**

(a) to (f) : As per information provided by National Testing Agency (NTA), total number of students registering for and passing NEET UG exam in the last five years are as under:-

| <b>Year</b>                          | <b>2021</b>      | <b>2020</b>      | <b>2019</b>      | <b>2018</b>      | <b>2017</b>      |
|--------------------------------------|------------------|------------------|------------------|------------------|------------------|
| <b>Number of students registered</b> | <b>16,14,777</b> | <b>15,97,435</b> | <b>15,19,375</b> | <b>13,26,725</b> | <b>11,38,890</b> |
| <b>Number of students passed</b>     | <b>8,70,074</b>  | <b>7,71,500</b>  | <b>7,97,042</b>  | <b>7,14,562</b>  | <b>6,11,539</b>  |
| <b>No. of seats</b>                  | <b>89875</b>     | <b>83275</b>     | <b>80312</b>     | <b>70012</b>     | <b>67218</b>     |

Clause (i) of Sub-section (1) of Section 10 of National Medical Commission Act, 2019 provides for framing of guidelines for determination of fees and all other charges in respect of fifty percent of seats in private medical institutions and deemed to be universities which are governed under the provisions of the Act. Accordingly, National Medical Commission has framed the guidelines and the same was issued on 03.02.2022.

As per information available, there are 13,01,319 allopathic doctors registered with the State Medical Councils and the National Medical Commission (NMC) as on November, 2021. The doctor-population ratio is 1:834 in the country assuming 80% availability of registered allopathic doctors and 5.65 lakh AYUSH doctors.

The numbers of PG seats have increased by 93% from 31,185 seats before 2014 to 60,202 seats including DNB and CPS seats. The number of UG seats have increased from 51,348 before 2014 to 89,875 seats which is an increase of 75%. Total State wise details of MBBS seats available in the Country are at Annexure.

The Government has taken following steps to further increase the number of seats and colleges in the country:-

- i. Centrally Sponsored Scheme for establishment of new medical college by upgrading district/ referral hospital under which 157 new medical colleges have been approved and 71 are already functional.
- ii. Centrally Sponsored Scheme for strengthening/ upgradation of existing State Government/Central Government Medical Colleges to increase MBBS and PG seats.
- iii. Central Sector Scheme for upgradation of Government Medical Colleges by construction of Super Specialty Blocks. A total of 75 projects have been approved and 55 have been completed.
- iv. Under Central Sector Scheme for setting up of new AIIMS, 22 AIIMS have been approved. Undergraduate courses have started in 19 AIIMS.
- v. Relaxation in the norms for setting up of Medical College in terms of requirement for faculty, staff, bed strength and other infrastructure.
- vi. DNB qualification has been recognized for appointment as faculty to take care of shortage of faculty.
- vii. Enhancement of age limit for appointment/ extension/ re-employment against posts of teachers/dean/principal/ director in medical colleges upto 70 years.

**Annexure**

| <b>The State/UT-wise list of MBBS colleges under Government &amp;Pvt. (including AIIMS &amp; JIPMER) in the Country.</b> |                                      |                      |                    |                     |                   |                             |                          |
|--|--------------------------------------|----------------------|--------------------|---------------------|-------------------|-----------------------------|--------------------------|
| <b>S.No.</b>   | <b>Name of the State/UT</b>          | <b>Govt. College</b> | <b>Govt. Seats</b> | <b>Pvt. College</b> | <b>Pvt. Seats</b> | <b>Grand Total Colleges</b> | <b>Grand Total Seats</b> |
| 1  | Andaman & Nicobar Island             | 1                    | 100                | 0                   | 0                 | 1                           | 100                      |
| 2  | Andhra Pradesh                       | 13                   | 2410               | 18                  | 2800              | 31                          | 5210                     |
| 3  | Arunachal Pradesh                    | 1                    | 50                 | 0                   | 0                 | 1                           | 50                       |
| 4  | Assam                                | 8                    | 1100               | 0                   | 0                 | 8                           | 1100                     |
| 5  | Bihar                                | 12                   | 1490               | 8                   | 1050              | 20                          | 2540                     |
| 6  | Chandigarh                           | 1                    | 150                | 0                   | 0                 | 1                           | 150                      |
| 7  | Chhattisgarh                         | 8                    | 965                | 4                   | 600               | 12                          | 1565                     |
| 8  | Dadra & Nagar Haveli and Daman & Diu | 1                    | 150                | 0                   | 0                 | 1                           | 150                      |
| 9  | Delhi                                | 8                    | 1222               | 2                   | 200               | 10                          | 1422                     |
| 10   | Goa                                  | 1                    | 180                | 0                   | 0                 | 1                           | 180                      |
| 11   | Gujarat                              | 17                   | 3650               | 13                  | 2000              | 30                          | 5650                     |
| 12   | Haryana                              | 5                    | 710                | 7                   | 950               | 12                          | 1660                     |
| 13   | Himachal Pradesh                     | 6                    | 720                | 1                   | 150               | 7                           | 870                      |
| 14   | Jammu & Kashmir                      | 8                    | 985                | 1                   | 100               | 9                           | 1085                     |
| 15   | Jharkhand                            | 7                    | 630                | 2                   | 250               | 9                           | 880                      |
| 16   | Karnataka                            | 19                   | 2900               | 41                  | 6795              | 60                          | 9695                     |
| 17   | Kerala                               | 10                   | 1555               | 21                  | 2650              | 31                          | 4205                     |
| 18   | Madhya Pradesh                       | 14                   | 2135               | 9                   | 1600              | 23                          | 3735                     |
| 19   | Maharashtra                          | 28                   | 4630               | 31                  | 4820              | 59                          | 9450                     |
| 20   | Manipur                              | 2                    | 225                | 1                   | 150               | 3                           | 375                      |
| 21   | Meghalaya                            | 1                    | 50                 | 0                   | 0                 | 1                           | 50                       |
| 22   | Mizoram                              | 1                    | 100                | 0                   | 0                 | 1                           | 100                      |
| 23   | Orissa                               | 9                    | 1350               | 4                   | 750               | 13                          | 2100                     |
| 24   | Puducherry                           | 2                    | 380                | 7                   | 1150              | 9                           | 1530                     |
| 25   | Punjab                               | 5                    | 750                | 6                   | 800               | 11                          | 1550                     |
| 26   | Rajasthan                            | 17                   | 3030               | 9                   | 1650              | 26                          | 4680                     |
| 27   | Sikkim                               | 0                    | 0                  | 1                   | 150               | 1                           | 150                      |
| 28   | Tamil Nadu                           | 37                   | 5175               | 32                  | 5250              | 69                          | 10425                    |
| 29   | Telangana                            | 11                   | 1790               | 23                  | 3550              | 34                          | 5340                     |
| 30   | Tripura                              | 1                    | 125                | 1                   | 100               | 2                           | 225                      |
| 31   | Uttar Pradesh                        | 35                   | 4178               | 32                  | 4500              | 67                          | 8678                     |
| 32   | Uttarakhand                          | 4                    | 525                | 2                   | 300               | 6                           | 825                      |
| 33   | West Bengal                          | 20                   | 3150               | 7                   | 1000              | 27                          | 4150                     |

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